

## Annexure-2

Name of the corporate debtor: Tantia Agrochemicals Pvt. Ltd; Date of commencement of CIRP: 04.09.2024; List of creditors as on: 12.10.2024  
List of unsecured financial creditors belonging to any class of creditors  
(Amount in ₹)

S I. N o	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Prism Impex Private Limited	03/10/2024	₹ 1,15,89,566.00		Unsecured financial creditor	0	yes, as per the last available balance sheet for the fy ending 31.03.2015	0.0000%	0	0	₹ -	₹ 1,15,89,566.00	Certain documents & clarifications are sought which are yet to be received and the documents provided are not sufficient to admit the claim.
2	Tantia Financial Services Limited	03/10/2024	₹ 91,01,863.00		Unsecured financial creditor	0	yes, as per the last available balance sheet for the fy ending 31.03.2015	0.0000%	0	0	₹ -	₹ 91,01,863.00	Certain documents & clarifications are sought which are yet to be received and the documents provided are not sufficient to admit the claim.
3	Nigolice Trading Pvt. Ltd.	03/10/2024	₹ 29,20,46,875.00		Unsecured financial creditor	0	yes, as per the last available balance sheet for the fy ending 31.03.2015	0.0000%	0	0	₹ -	₹ 29,20,46,875.00	Certain documents & clarifications are sought which are yet to be received and the documents provided are not sufficient to admit the claim.
4	Amrit Sales Promotion Pvt. Ltd.	03/10/2024	₹ 1,35,76,822.00	₹ -	Unsecured financial creditor	0	no	0.0000%	0	0	₹ 1,35,76,822.00	₹ -	The claim appeared to be barred by limitation and the claimant did not provide sufficient document in support of the same.
5	Manimundra Vincom Pvt. Ltd.	04/10/2024	₹ 1,87,14,572.00	₹ -	Unsecured financial creditor	0	no	0.0000%	0	0	₹ 1,87,14,572.00	₹ -	The claim appeared to be barred by limitation and the claimant has not provided any documents supporting filing of claim with official liquidator of Calcutta High Court nor confirmed whether the claim was filed. Also acknowledgement of debt not older than three years from the date of the claim has also not been provided
			₹ 34,50,29,698.00	₹ -		0					₹ 3,22,91,394.00	₹ 31,27,38,304.00	

